

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/9/2016
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K.R. AMASANY & G.V. MOHAN KUMAR	Counsel for Petitioner	G.M.
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ORDER

Counsel for petitioner present. Counsel for respondents called but absent. He is directed to issue private notice to all the respondents and since the counsel on record for R1 to R3 has withdrawn vakalat as reported on the last date of hearing, the counsel for petitioner is directed to serve private notice on respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **22.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)